## NATIONAL COMPANY LAW TRIBUNAL

## NEW DELHI BENCH

CP No. 70(ND)2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY:

Mr. Sanjay Goel V/s. M/s. Majestic Buildcon

Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s):

None

For the Respondent (s): Mr. Ashish Mittal, Advocate for R-2

## ORDER

Certain clarifications were required in this case. Ld. Counsel for the Respondent submits that the arguing counsel is not available today. In view of the same adjourned to 13th November, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)